FORM 19

²[THE DESIGNS ACT, 2000] NOTICE OF OPPOSITION

(See rule 40)

(To be supplied in duplicate)

³[For Fee see First Schedule]

AInsert (in full) name and	I (or We) ^A ,,
address of applicant or	hereby give notice of my (or our) intention to oppose:
applicants.	Under rule 41, the rectification of the Design in
Insert number and date.	respect of The Design No.8
	filed by ^c
Insert name of applicant, grantee or proprietor.	granted to
grantee of proprietor.	registered in the name(s) of

	The grounds of opposition are as follows:—
^D Insert grounds and short	D
statement of the facts of the case.	***************************************
	My/Our address for service in India is—

	Dated this day of20
*To be signed by the applicant(s)	(Signed) ^E
or authorised agent.	
	То
	The Controller of Designs,
	The Patent Office,